

Annexure – 7

Name of Corporate Debtor: **M/s Shree Geeta Textile Mills Pvt Ltd** : Date of Commencement of CIRP: **13.11.2024**; List of Creditors as on: **17.03.2025**

List of operational creditors (Government dues)

(Amount in ₹)

S. No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable					
1	GST Department	Office of the Asst. Commissioner-CGST & Central Excise. Div Khandwa		17.01.2025	33904784	32854439	Tax Demand with Interest and Penalty	NIL	NIL	No	NIL	NIL	NIL	1050345	NIL	
2	Customs Department	Office of Commissioner of Customs NS-II		17.02.2025	59129252	-	Customs Duty with Interest	NIL	NIL	No	NIL	NIL	NIL	NIL	59129252	
3	Income Tax Department	Office of Income Tax Officer, Burhanpur		21.01.2025	381944660	-	Tax Demand with Interest and Penalty	NIL	NIL	No	NIL	381944660	NIL	NIL	NIL	Since Appeal has been filed by Corporate Debtor against the order of ITD, claim has been considered as contingent.
4	Employees Provident Fund Organization	Assistant Provident Fund Commissioner and Recovery Officer		02.12.2024	445638	445638	PF Contribution on Dues with Interest etc.	NIL	NIL	No	NIL	948541	NIL	NIL	NIL	Proceedings u/s 7A of EPF & MP Act 1952 are running and admitted claim amount may change
					475424334	33300077	0	0	0	0	0	382893201	0	1050345	59129252	